

**DIVISION BENCH**

**ITEM NO.108**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.12/ALD/2024**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 14<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>M/S SHIVAAN EXPORTS &amp; IMPORTS V/S JAIN MFG. (INDIA) PRIVATE LIMITED</b>
<b>UNDER SECTION</b>	<b>9 IBC</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 01<sup>st</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**14<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari  
(Stenographer)*